

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>10.7.55</u> Recd 18/7/55 J.P.	Sh. S. Kumar, Counsel for the petitioners. Heard. The counsel for the petitioners did not press the application on merit during the course of arguments. Since no date has been mentioned on which any representation was made by any of the petitioners in the body of the Contempt Petition, this Contempt Petition, therefore, stands dismissed as having been withdrawn at the request of the petitioners' counsel. N. K. Verma (N. K. Verma) M.A. C. K. Sharma (GOPI K. S. S. S.) VICE CHAIRMAN